

(a) the name of the industries for which the targeted disinvestment of Rs. 1120 crore has been proposed for current financial year, in the Finance Minister's Budget speech of 2009-10;

(b) the manner in which the amount obtained through disinvestment would be used; and

(c) whether it is also a fact that this amount would be used to meet the fiscal deficit instead of development of infrastructure?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) Thus far, Initial Public Offerings have been completed in respect of NHPC Limited and Oil India Limited in 2009-10 and Government realized an amount of Rs.4259.90 crore. Each subsequent disinvestment will be considered on a case-by-case basis and submitted for approval by Government.

(b) and (c) The proceeds from disinvestment will be channelised into National Investment Fund and proceeds thus deposited between April 2009 and March 2012 will be available in full for meeting the capital expenditure requirements of selected Social Sector Programmes decided by the Planning Commission/Department of Expenditure.

#### **Sale price of gas**

1243. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government would be losing huge revenue if the gas is sold at USD 2.34 to customers; and

(b) if so, what would be Government's response *vis-a-vis* RIL's share revenue, each year, if gas is sold at USD 2.34 and USD 4.2 respectively, to prospective customers for a period of 17 years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) and (b) The information is being collected and will be laid on the Table of the House.

#### **Indirect tax collection**

†1244. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of FINANCE be pleased to state:

(a) the amount of indirect tax collection in October, 2009 as compared to the amount collected in October, 2008;

(b) whether the said collection has fallen as compared to the previous year; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) The provisional indirect tax collection from Customs duties, Central Excise and Service Tax in October 2009 is Rs.22,193 crore as compared to Rs.25,495 crore in October 2008.

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†Original notice of the question was received in Hindi.